


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K. ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No :830/(2)41/HDB/2018
NAME OF THE COMPANY	Refratechnik (India) Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	2(41)

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. MUTHANANDA.	PL	Colhanidya @ Smal-Com	
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. S. S. M. Kumar Reddy Advocate	Advocate	9160001635	
Raji Reddy Raja Shrinani AGO S	Adv	90000 80052	

ORDER

Heard PCS for applicant and heard counsel for the IT
Dept. and RD. Order reserved.


MEMBER JUDICIAL